

Bypass Road

50%

(b) and (c) According to the latest progress of works, the work is rescheduled to be completed by about December, 1998 instead of the earlier target of March, 1998. The reasons for the delay are some contractual problems.

Land to IOC at Paradeep Port

2906. SHRI RANJIB BISWAL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Indian Oil Corporation (IOC) had requested his Ministry to sublease the land allotted to it at Paradeep Port in Orissa;

(b) whether the request was made by IOC for developing exclusive oil handling facilities;

(c) if so, the steps taken to consider the request of IOC; and

(d) if not, the view expressed by the Paradeep Port Authority in the matter ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d) Indian Oil Corporation has been allotted 85 acres of land at Paradip Port for installation of their Oil Terminal and Railway Siding away from the Port Operational Area. Sub-leasing the land is not permissible as per the extant policy.

Satellite INSAT

2907. SHRI RAMA CHANDRA VEERAPPA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the clocks being used at Airport have since become obsolete in view of the introduction of Indian Standard Time (IST) through Satellite INSAT by NPL, New Delhi; and

(b) the reasons for not introducing this system of indicating time by the Airport Authority of India ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) At Airports, Airports Authority of India maintains time on daily basis, with reference to time broadcast by All India Radio/National Physical Laboratory. There is no change in the status of the clocks being used at airports.

Expansion of National Highway 2 and 6

2908. SHRI SUNIL KHAN : Will the Minister of

Torsa Bridge

45%

SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to expand National Highway No. 2 and National Highway No. 6 which is crossing over Baharamuri just after Jharagram in West Bengal, turn to Bunkura, Raniganj via Mejia and meet with G.T. Road;

(b) if so, the details thereof; and the time by which it will be completed; and

(c) if not, the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) and (c) Do not arise.

Passenger Ship Service To Singapore

2909. SHRI A.G.S. RAM BABU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to start passenger ship service to Singapore;

(b) if so, by when;

(c) whether any private companies have shown interest for the same; and

(d) if so, the details thereof ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

(c) and (d) M/s. IGGI Resort International, Madras, a private shipping company was permitted in August, 1995 to acquire two second hand passenger vessels for operation between India, Malaysia and Singapore. However, the company have not implemented the Government sanction so far. The sanction has also expired.

GT Road, Panipat

2910. SHRI I.D. SWAMI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government are aware that GT Road passing through Panipat has become quite congested and besides slowing down of the traffic on the highway number of fatal accidents take place;

(b) if so, whether the Government have surveyed the situation on the national highway at Panipat;

(c) if so, the steps taken/proposed to be taken by

the Government to decongest the traffic, check fatal accidents and make the through traffic pass speedily; and

(d) if not, the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d) The stretch of NH-1 passing through the town of Panipat is having six-lane wide carriageway and service roads on both sides for smooth flow of traffic. However, because of local traffic, parking and temporary encroachments by shopkeepers on service roads, there is some congestion. Enforcement of proper traffic discipline and other measures are being taken for which the State PWD has been requested to forward proposals for survey and investigation.

Rajghat and Bansagar Project

2911. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Rajghat and the Bansagar project are proposed to be inter-linked;

(b) if so, the Rajghat dam could not be filled up partially due to the linking of projects;

(c) if so, whether the Union Government have any proposal to keep both the projects separated; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) No, Sir. There is no proposal of inter-linking the Rajghat and the Bansagar Projects.

(b) Does not arise.

(c) Rajghat Dam Project and Bansagar Dam Project are two separate Projects located across rivers Betwa & Sone respectively.

(d) Does not arise.

[Translation]

Foreign Tourists in Gujarat

2912. SHRI JAYSINH CHAUHAN : Will the Minister of TOURISM be pleased to state :

(a) the number of foreign tourists visited India during 1995-96;

(b) the details of foreign exchange earned by the department of tourism during the said period;

(c) the number of tourists out of it visited the worth seeing place of Gujarat;

(d) whether the Union Government have sanctioned some projects for the development of tourism in Gujarat;

(e) if so, the details thereof;

(f) whether the sanctioned projects have been completed; and

(g) if not the reasons therefor and the possibilities thereof in future ?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : (a) and (b) Total number of foreign tourists who visited India during 1995-96 were 2190334. The estimated foreign exchange earning by the country from tourism during the same year was Rs. 9185.88 crores.

(c) It is estimated that about 3519 foreign tourists visited the places of tourist interest in Gujarat during 1995-96.

(d) to (g) The Central Department of Tourism sanctioned Rs. 190.58 lakhs for 25 projects in Gujarat during Eighth Plan. Out of these, 14 projects have already been implemented and the rest are being implemented by the State Government. Eight of the projects under implementation were sanctioned only during 1996-97.

Recognised Private Institutes

2913. SHRI LINGARAJ VALYAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of AICTE approved private technical institutes in Maharashtra;

(b) whether the teachers serving in these institutes have job security; and

(c) if not, the action taken by the Government to safeguard the interests of the teachers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) All India Council for Technical Education (AICTE) has approved 268 private institutions conducting Degree/ Diploma programmes in Engineering and Technology/ Pharmacy in Maharashtra. One of the conditions of the AICTE approval to these institutions is that the teachers are appointed as per the AICTE staff structure, qualifica-